

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6573/2021

M/S. JAIPRAKASH SEWA SANSTHAN

Appellant(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

FOR ORDERS ON FDR RENEWAL

Date : 11-12-2025 This appeal was called on for hearing today.

For Appellant(s) :

M/S. Unuc Legal Llp, AOR
Mrs. Sharmila Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.

For Respondent(s) :

Ms. Reena Pandey, Adv.
Mr. Anurag Pandey, AOR

Mr. Gautam Das, AOR
Mr. Gautam Das, Adv.
Mr. Yogendra Singh, Adv.
Mr. Dhirendra Kumar Jha, Adv.
Mr. Kumar Pal, Adv.
Mr. Abani Kanta Sahu, Adv.
Mr. Shivam Kumar, Adv.
Ms. Vandana Miglani, Adv.
Ms. Smita Samantaray, Adv.
Mr. Virendra Mohan, Adv.
Ms. Khushi Chopra, Adv.

Mr. Mahesh Thakur, AOR
Mr. B.k. Gautam, Adv.
Mr. Narveer Yadav, Adv.

Contd....

Ms. Aakanksha Tiwari, Adv.
Mrs. Priyanka Tiwari, Adv.
Ms. Preeti Chauhan, Adv.
Ms. Nazish Fatima, Adv.
Mr. Gyanendra Kumar Pandey, Adv.
Mrs. Monika, Adv.
Mrs. Nivedita Pandey, Adv.
Mr. Shiv Sagar Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. be renewed for a further period of one year from the
due date of its maturity.

Copy of this Record of proceeding be furnished to the
concerned ld. Advocate-on-record for information.

SUJATA SINGH
Registrar

HJ